

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2604
TO BE ANSWERED ON 09.07.2019

NATIONAL FAMILY BENEFIT SCHEME

2604. SHRI ANIL FIROJIYA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to extend the maximum age limit of beneficiaries from 59 years to 65 years under the National Family Benefit Scheme;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is likely to reduce the age limit of widow beneficiaries from 40 years to 18 years under the Indira Gandhi Vidhwa Pension Yojana; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): No Sir. There are no such proposals under consideration of the Government either to extend the maximum age limit of beneficiaries under the National Family Benefit Scheme or to reduce the age limit of beneficiaries under the Indira Gandhi National Widow Pension Scheme. The eligibility criteria is as per the National Social Assistance Programme(NSAP) Guidelines.
